

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No 123 of 2017 (SZ)

Applicant(s)

Krithika Gokulnath
SNN Raj Serenity Apartments
Elanahalli
Bangalore

Vs.

Respondent(s)

Registrar
Anna University,
Guindy, Chennai
And 8 others

Legal Practitioners for Applicant(s)

KNS Law Chambers

Legal practitioners for respondent(s)

M/s Latha for R1
M/s Rita Chandrasekar for R3
M/s P.Jayalakshmi for R4
M/s Su. Srinivasan for R6 & R7
M/s E. Manoharan for R8
M/s A. Sathyabama for R9

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.05.2018 Applicant & counsel, respondent & counsel not present. For appearance of both and reply of R6 to R8 call on 18.07.2018 NFA. (Tmt. Meena Satheesh) Registrar